

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 04**  
**CA(CAA)-99(PB)/2019**

**IN THE MATTER OF:**

Imprimis Life PR Pvt. Ltd. and  
Perfect Relations Pvt. Ltd.

.... Petitioners/Applicant

**Under Section 230-232**

**Order delivered on 03.07.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the Petitioner

Mr. Naresh Kumar, Adv.

**ORDER**

Arguments heard. Order reserved.

Sd/-

**(M.M.KUMAR)**  
**PRESIDENT**

Sd/-

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

03.07.2019  
Ritu Sharma